No. CD-I-11/2/2016-CD.I  
Government of India  
Ministry of Women & Child Development  

Shastri Bhawan, New Delhi-1,  
Dated: 6th October, 2017

To

Principal Secretaries/ Secretaries in-charge of Anganwadi Services/ ICDS in all States/UTs

Subject: Revision of cost norms for Supplementary Nutrition (Supplementary Nutrition Programme) with Annual Cost Indexation under the Anganwadi Services of Umbrella ICDS Scheme - Administrative Approval - Regarding

Sir/Madam,

I am directed to convey the approval of the competent authority for Revision of cost norms for Supplementary Nutrition (Supplementary Nutrition Programme) with Annual Cost Indexation under the Anganwadi Services of Umbrella ICDS Scheme as detailed below:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Categories</th>
<th>Existing Rates (₹/day/beneficiary)</th>
<th>Revised Rates (₹/day/beneficiary)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Children (6-72 months)</td>
<td>₹6.00</td>
<td>₹8.00</td>
</tr>
<tr>
<td>2</td>
<td>Pregnant Women &amp; Lactating Mothers (PW&amp;LM)</td>
<td>₹7.00</td>
<td>₹9.50</td>
</tr>
<tr>
<td>3</td>
<td>Severely Malnourished Children (6-72 months)</td>
<td>₹9.00</td>
<td>₹12.00</td>
</tr>
</tbody>
</table>

2. Annual revision in the cost norms of Supplementary Nutrition under Anganwadi Services based on Consumer Food Price Index (CFPI) would be issued with the approval of Department of Expenditure, Ministry of Finance, Government of India.

3. The States/UTs are requested to implement the revised rates for Supplementary Nutrition for different categories of beneficiaries with immediate effect. States/UTs are also requested to issue notifications in this regard and send a copy thereof to this Ministry. The revised rates will be effective in the respective States/UTs from the date of issuance of such notifications.

Yours faithfully,

(Krishna Bahadur Singh)  
Director (Anganwadi Services/ICDS)

Copy to:

Directors (Anganwadi Services/ICDS) in all States/UTs